

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For Admission

Dr
24.4.01

Bench

For Admission

Dr
1/5/01

Bench

Free copies of final
order dt. 8.5.2001
issued to counsel for
both sides.

Dr
14.5.01

Dr
S.O. (J)

order Dated 25.04.2001

At request matter is adjourned
to 08.05.2001

vice-Chairman
25/4
Member (J)

Order dated 8.5.2001.

It is submitted by Mr. S.
Mishra, Id. Counsel for the applicant
that he does not want to
pursue this OA and to this effect
he has filed a memo. We have
heard Mr. S. Mishra, Id. Counsel for the
applicant and Mr. B.D. Sh. Id. Asst. In view
of the submission made, the OA is
disposed of as not being pressed.

Mr. Chairman
8/5
Member (J)